(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh, Registrar (Administration), High Court of Jharkhand Ranchi.

File No. XXII(6).	/1/2018-19/Apptt
Letter No	/Apptt
Dated:	

To.

The Principal District & Sessions Judges of the State of Jharkhand Including the Judicial Commissioner, Ranchi.

Sub: - Nomination for attending two days Seminar (C-II) on "Crime against Children & Women, Prevention of Atrocities Act" scheduled to be held on 02nd and 03rd June, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate the District & Additional Sessions Judge-I / Additional Judicial Commissioner-I and the Principal Magistrates (JJB) of your Judgeship (excluding Sub-Divisions) for attending two days Seminar (C-II) on "Crime against Children & Women, Prevention of Atrocities Act" scheduled to be held on 02nd and 03rd June, 2018 at Judicial Academy Jharkhand, Ranchi and to report the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 02.06.2018 at 9:30 AM in proper dress.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 01st June till the evening of 03rd June, 2018.

They are accorded necessary permission for attending the aforesaid course.

You are, therefore, directed to inform the Officers concerned accordingly.

Yours faithfully, Sd/- J. P. Singh Registrar (Administration)

Memo No. ______/Apptt.

Dated, Ranchi, the 17.05.18.

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1098/JAJ dated 05.05.2018 / the Member Secretary, JHALSA / the C.P.C.I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration)